

SHRI M. L. SONDDHI :  
 SHRI MAHANT DIGVIJAI  
 NATH :  
 SHRI R. BARUA :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the two 'Super power' medium-wave transmitters of 1,000 k.w. each to be installed at Calcutta and Rajkot are a year behind the schedule ;

(b) if so, the main reasons for the delay ;

(c) the steps being taken to complete and instal the high power transmitters in time ; and

(d) the total loss suffered due to this delay ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) The reasons for delay are :

*In Respect of Transmitter at Calcutta*

1. Late receipt of equipment and erection tools from the supplier ;
2. Slow progress of construction of civil works ; and
3. Non-availability of bulk power supply in time for testing of the transmitter.

*In Respect of Transmitter at Rajkot*

1. Delay in supply of principal transmitting equipment by the supplier ;
2. Delay in contractual payment on account of devaluation of Indian Rupee and British pound.

(c) The Calcutta transmitter is expected to be commissioned in August, 1969. In the case of Rajkot transmitter efforts are being made to get the delivery of equipment early so that it may be completed during the year 1970.

(d) No financial loss has been suffered on account of this delay.

**Demonstration by Building Workers in Delhi**

\*259. SHRI BAIDHAR BEHERA :  
 SHRIMATI SUSEELA  
 GOPALAN :  
 SHRI SATYA NARAIN SINGH :  
 SHRI GANESH GHOSH :  
 SHRI D. C. SHARMA :  
 SHRI S. KUNDU :  
 SHRI R. K. SINHA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that a large number of building workers in Delhi held demonstration at his residence on the 26th May, 1969 ;

(b) whether it is also a fact that the demonstrators demanded that the recommendations of the Minimum Wages Committee in respect of building workers be implemented immediately ; and

(c) if so, the steps taken to meet the demands of the workers ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). The building workers did hold a demonstration at the Labour Minister's residence, on 26th May when however the Labour Minister was at Calcutta and could not meet the workers.

(c) The wages recommended by the Committee have been notified. The Inspecting Staff has been instructed to carry out the inspections and deal with cases of non-payment of the notified wage rates.

**Distribution of Tractors**

\*260. SHRI SHRI CHAND GOYAL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the State-wise distribution or allocation of tractors in 1968-69 ;

(b) the State-wise demand for tractors in 1968-69 ; and

(e) whether it is a fact that Punjab has not been supplied with tractors according to its demand ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) A statement showing the allocation of tractors made to various States during 1968-69 is appended.

## STATEMENT

<i>S. No.</i>	<i>Name of the State</i>	<i>No. of tractors allotted during 1968-69</i>
1.	Andhra Pradesh	1230
2.	Assam	135
3.	Bihar	1365
4.	Gujarat	850
5.	Haryana	945
6.	Jammu & Kashmir	165
7.	Kerala	400
8.	Madhya Pradesh	775
9.	Madras	900
10.	Maharashtra	1450
11.	Mysore	1050
12.	Orissa	400
13.	Punjab	1600
14.	Rajasthan	900
15.	Uttar Pradesh	1955
16.	West Bengal	300
17.	Nagaland	12
18.	U. Ts./Reserve	568
Total		15000

(b) The total demand of tractors in the country by the end of 1968-69 was assessed at 60,000 nos. after taking into account the number of orders pending for execution with the various indigenous manufacturers, agents for Russian tractors, the State Agro-Industries Corporations, Ministry of Defence, etc. As the orders booked by the manufacturers of indigenous tractors, the agents of Russian tractors and the Ministry of Defence covered a territory of several States, the information showing the State-wise break-up of the total demand is not available.

(c) Out of imports of 15,000 nos. of wheeled tractors arranged during 1968-69, the Punjab State was allotted as many as 1,600 tractors. It would thus be seen that the State has been allotted more tractors than it would be entitled to either on a pro-rata or area basis. The increased allotment has, however, been made keeping in view of the advance made by the State in the field of agriculture and the area under High Yielding Varieties. Besides, import of tractors as gift from relatives residing abroad has been allowed. The farmers in the Punjab are also availing of this scheme. A large number of applications have been received from the donees in the Punjab State. Custom clearance permits already issued number 498 cases and more will be issued shortly.

## Shortage of Hybrid Seeds of Millets

\*261. SHRI R. V. NAIK :  
SHRI R. R. SINGH DEO :  
SHRI K. P. SINGH DEO :  
SHRI J. MOHAMED IMAM :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total estimated requirement, short term and long term, of hybrid seeds of millets in the country ;

(b) whether there are complaints of long-term shortages of the hybrid seeds as a result of growing a sense of uncertainty amongst the farmers who have switched over to hybrid seeds ; and

(c) the steps, if any, being taken to make up the reported shortages ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). The total estimated requirements of hybrid seeds of millets in the country during the current year 1969-70 is 50,805 Quintals for bajra, 1,08,412 Quintals for jowar and 88,985 Quintals of maize. The estimated requirement at the end of Fourth Five Year Plan are 2,45,000 Quintals for Bajra, 9,10,000 Quintals for jowar and 13,97,600 Quintals for maize. No shortage of hybrid seeds of millets anticipated for achieving the targets for the current year.